

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CC/10/2020
CBI vs. Manish Puri (Closure)

27.07.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI alongwith IO/
Insp. S.P. Singh.


Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP states that he has not been provided with scanned copy of documents. IO is directed to supply the same.

Put up for consideration on **14.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADDC, New Delhi/27.07.2020